

ITEM NO.5

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1671/2022

PAWAN KUMAR & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

WITH

Crl.A. No. 1672/2022 (II)

Date : 19-09-2024 This appeal was called on for hearing today.

For Appellant(s) Mr. Yuvraj Nandal, Adv.
Dr. Surender Singh Hooda, AOR

For Respondent(s) Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

In both the matters numbered above, common respondent No.1 is duly represented.

As prayed, Ld. Counsel for the appellant is granted two weeks' time, as last chance to file affidavit of dasti service in respect of common respondent No.2.

List again on 4.12.2024.

SUJATA SINGH
Registrar

MG